## **National Company Law Tribunal**

## Allahabad Bench

CP NO. (1B) 183/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: Small Industries Development Bankof India V/S

M/S Manythor Lal hira

SECTION OF THE COMPANIES ACT/1& B CODE: U/S 7 of 1 LB Code, 2016. Lal Ltd.

SI. NO.	<u>Name</u> <u>De</u>	signation	Representation	Signature
<u>1.</u>	Sand thripsh	Adv	Pert.	( )
<u>2.</u>	phience min	Adv	Part.	Abh
3.	many khare	Advocate	Kespondent-	meran.
4.	Jahangor Halder	Advocali		

## C.P.No. (IB) 183/ALD/2017

Sri Sunil Kumar Tripathi along with Abhishek Mishra for the petitioner. Sri Manu Khare for the Corporate Debtor Company. He files Vakalatnama. Hence, the time is granted for filing objection to the present petition.

The matter to be listed on 19th February, 2018

Date: 23/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturveui, Member(Judicial)